- . THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKE-ELUR REHMAN): (a) No, Sir.
 - (b) Does not arise.
- (c) No representation has been received by the Government on this subject.
 - (d) Does not arise.

Deaths due to Encephalitis

- 332. SHRI SHAMIM HASHMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that hundreds of people have died due to Encephalitis in U. P. Bihar, Assam as reported in 'Assam Tribune' of 16th September, J 990;
- (b) if so, the details of deaths caused in each State; and
- (c) what steps Government have taken to combat the menace?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKE-ELUR REHMAN); (a) to (c) The Government has seen the news items reported in the 'Assam Tribue' 16th September, 1990. According to the information received from the State Governments, deaths due to Japanese Encephalitis reported during 1990 are as under: —

Assam	114	
Bihar	25	
U. P.	67	

The following specific steps are being taken by the State Governments to control Japanese Encephalitis;

 Early diagnosis and prompt treatment of Japanese Encephalitis.

Health Education to improve awareness and ensure community participation in the programme for prevention and control of Japanese Encephalitis.

Vector control to prevent transmission through insecticidel spray with appropriate insecticides.

- Vaccination of children, whoare more vulnerable for JapaneseEncephalitis in areas having highn-deminity.
- N. I. V. Pune, NICD', Delhi, S. T. M., Calcutta and All India Instt. of Hygiene & P. H. Calcutta have been involved for epidemiological investigations and viral confirmation.

Target of windpower in 8th Plan 333. SHRI SHAMIM HASHMI: Will the Minister of ENERGY be pleased to state:

- (a) whether a target of 500 MW of wind power for the Eighth Plan has been proposed at a National Symposium held at Madurai in October, 1990;
- (b) whether an overall target of 3000 MW has also been suggested by the year 2000; and
- (c) whether Government have ac cepted the suggestions specially in the light of shortages of conventional fuels and future needs; if so, the details thereof?

THE MINISTER OF STATE FOR ENERGY (SHRI BABAN RAO DHAKNE): (a) and (») Yes, Sir.

(c) The wind energy programme is likely to be enlarged during the Eighth Plan. The specific: targets will be fixed depending on the 8th Plan allocation to be made for this area

कोल इंडिया लिब्लिटेड में फाय्टाकार सम्मारोगित सरिकार

334 थी शंकर ध्याल दिह : क्या अर्जा मंत्री यह बनाने की एपा करेंगे कि :

ें (क) पिछले छः महीनों के दौरान कोल इंडिया लिमिटेड में कार्यरत कितने अधिकारियों के विरुद्ध भ्रष्टाचार के ब्रारोप लगे हैं ; ब्रौर गए है ?

समचित

कर्जा मंद्रो (श्री कःयाण सिंह कालवी) : (क) ग्रीर (ख) इस सर्वध में सूचना एकवित की जा रही है और इसे उपलब्ध होते ही सभा पटल पर रख दिया जाएन ।

Drug price fixation by BICP

- 335. SHRI DHULESHWAR MEENA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) whether the attention has been draw n to the news-item which appear ed in the Business Standard Calcutta 1st November, 1990 under the "BICP Denies Discrepancies in Drug Price Calculations;
- (b) what is the role assigned to BICP:
- (c) whether it is a fact that the price recommended by BICP are unjustified and pro-producers;
- (d) what are the names of drugs where his Ministry found their recom mendations unjustified and what steps have been taken to call explanation from BICP;
- (e). whether it is a fact that certain instances have come to the notice of hig Ministry where market prices of e lower than notified
- (f) if so, names of such drugs notified prices of each and market prices and what steps have been taken to reduce the prices?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY-AFFAIRS (SHRI SATYA PRAKASil MALAVIYA): (a) Yes, Sir.

(b) Bureau of Industrial Casts and Prices is a recommendatory body assigned with the task of recommending prices of various commodities including drugs from time to

to Questions

- (b) No. Sir.
- (d) Prices of drugs are fixed by the Government keeping in view all the aspects including the recommendations of the BICP.
 - (e) Yes, Sir.
- (f) Prices fixed by the Government under provisions of Drugs (Prices Control) Order, 1987 are the maximum sale prices and the manufacturers are free to sell the bulk drugs at prices not exceeding the price fixed by the Government. Whenever' reports of market prices of a bulk drug being lower Government fixed price come to the notice of the Government, necessary action is taken in the matter. Price of Analgin has already been reduced on this

कोल इंडिया लिमिटेड द्वारा पर्यावरणीय

श्री क्या अर्जा मंत्री यह करेंगे कि :

- (क) क्या कोल इंडिया लिमिटेड ने पर्वावरणीय संरक्षण के लिए व्यापक गोगना तैयार जी
- (व) पहि सी, तो इयपा प्रांप ी एवर इस प्रयोगना है। धवरासि या वार्षद्रव किया वस है व

क्रमां मंत्री (बीर र पाम विद्यासालको) : (क) और (ध) कोयला क्षेत्र में पर्यावर-णीय सुरक्षा के प्रति बहुत किता तथा। जागरू-कना प्रवृति विध्यमान है। इस उद्देण्य की ध्यान में रखते हुए 10 बड़े कोयला क्षेत्रों के लिए बहुत पर्यावरणीय प्रवंधन योजनाएं तैयार की गई है। इन योजनायों में विभिन्न कोयला क्षेत्रों में पर्यावरण की